

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 27  
TP (Co. Act.)-14(PB)/2024  
Old CP No. 993/2015

**IN THE MATTER OF:**

P.E.B. Indochina Limited	...	Applicant/Petitioner
Vs		
PEB Steel Lloyd India Limited	...	Respondent

**Order under Section 433(e)/433(f) of the Companies Act, 1956.**

**Order delivered on 22.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Ms. Pratiksha Mishra (appearance not marked)  
For the Respondent : Mr. Ashish Verma, Ms. Salonee Keshwani, Mr.  
Kartikay Bhargava, Advs. for

**ORDER**

Ld. Counsel Ms. Pratiksha Mishra for the petitioner appeared through VC and sought time to file Form-I.

Ld. Counsel Mr. Ashish Verma for the Respondent also appeared.

At the request and by consent of both sides, list the matter **on 02.07.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**